

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7390-7391/2009

N.SANKARANARAYANAN

Appellant(s)

VERSUS

CHAIRMAN, TAMIL NADU HOUSING BOARD AND ORS.

Respondent(s)

WITH C.A. No. 7405-7406/2009

Date : 24-01-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s)

Mrs. Prabha Swami, AOR
Mr. Nikhil Swami, Adv.
Ms. Divya Swami, Adv.

M/S. Ap & J Chambers, AOR

For Respondent(s)

Ms. V.Mohana, Sr. Adv.
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Mrs. Revathy Raghavan, AOR

Mr. Rajesh Kumar, AOR

Mr. S. Thananjayan, AOR

Ms. Shobha Ramamoorthy, AOR
Mr. Sri Ram J.Thalapathy, Adv.
Mr. Shilp Vinod, Adv.
Mr. Pushkin Rajkumar, Adv.

Mr. S. Rajappa, AOR

Mr. C.Paramasivam, Adv.
Mr. Vinodh Kanna B., AOR

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Mr. B. Balaji, Adv.
Mr. Sriram P., AOR

Mr. K.V. Vijaya Kumar, AOR
Ms. Purbitaa Mitra, Adv.
Mr. R. Naresh Raj, Adv.

Mr. B. Vinodh Kanna, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel/learned senior counsel for the
parties.

Hearing concluded.

Judgment reserved.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER